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BEFORE THE CENTRAL ADMINISTRATIVE
TRIBUNAL JAIPUR BENCH, JAIPUR.

Misc. Application No. 105 /2000

IN

ORIGINAL APPLICATION NO. 514/89

Nathu Lal ~~and others~~

Vs.

Union of India

I N D E X

S.NO.	PARTICULARS	PAGE NOS
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[Signature]
ADVOCATE

This is a misc application filed by applicant through his counsel in CR No. 514/89, Nathu Lal vs. UOI 2001, for condonation of delay for restoration M.A. On scrutiny it is found to be in order.

[Signature]
S. op. ad. *[Signature]*

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23/3/2000

IN COURT FOR

30/3/2000

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